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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **TEST.CAS. 4/2024**  
**ANURAG AGGARWAL**

.....Petitioner

Through: Mr. Kamal Sagar, Adv. (Through  
VC)

versus

**STATE NCT OF DELHI AND OTHERS**

.....Respondents

Through: Mr. Jitesh Sharma, Mr. Vikash  
Kumar, Mr. Harish Kohli, Mr. Nikhil  
Yadav, Advs. for R2 along with the  
R2 (Through VC)

**CORAM:**

**DR. JAGMINDER SINGH (DHJS) JOINT REGISTRAR (JUDICIAL)**

**ORDER**

% **05.09.2024**

**I.A. No. 37696/2024(Application by respondent no. 2 for condonation of delay in filing reply / objections)**

1. Learned counsel for petitioner stated that he is newly engaged and has not received the copy of the application. At request, let copy be again supplied through Email, on sharing the same.
2. Let reply be filed within four weeks, with advance copy to the opposite party and rejoinder thereto, if any, may also be filed within two weeks thereafter so that pleadings may be completed in this IA before the next date of hearing.

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3. As per previous order, report from the concerned SDM regarding



Kamla Nagar property was to be filed. Today, Mr. Sunny Dalal appeared from the office of SDM, Civil Lines regarding the Kamla Nagar property and has filed the valuation report physically. Let same be taken on record.

4. Valuation report has not been received regarding Noida and Ghaziabad property.

5. Let fresh Court notice be issued to the concerned SDM to file the Valuation report regarding the properties situated at Noida and Ghaziabad, through concerned DM.

6. Joint Document Schedule not filed.

7. Let the pleadings be completed in accordance with law and thereafter put up for completion of process of filing of Joint Document Schedule in terms of **Rule 7A of Chapter VII of The Delhi High Court (Original Side) Rules, 2018** physically by petitioner after getting it signed from respondents, admission / denial of documents and marking of Exhibits in accordance with law on 15.01.2025.

8. Documents, if e-filed be filed physically by parties so as to mark the Exhibits.

**DR. JAGMINDER SINGH (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**SEPTEMBER 5, 2024/sms**

*Click here to check corrigendum, if any*